

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19-07-2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBAER : :

PETITION NUMBER : CP/46/2017

NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others

NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

Dr. K. S. Ravichandran, PCS

J. Manjula Devi, Adv

M. K. Preetha, Adv

For Petitioners

[Handwritten Signature]

ORDER

Counsels representing both the parties are present. For hearing submissions, put up on 26.07.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-scr-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)